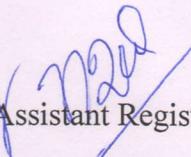


INCOME TAX APPELLATE TRIBUNAL : AMRITSAR BENCH :AMRITSAR

Date: 21-01-2026

List of Tribunal Orders pronounced

Sr. No.	ITA No	Name of the case	Date of hearing	Order pronounced date	Result
Author: Sh. Udayan Dasgupta, JM		Co-Author : Sh. Manoj Kumar Aggarwal, AM			
1	ITA No 21/ASR/2025	Sh. Harcharan Singh	19-01-2026	21-01-2026	Allowed(S)
2	ITA No 222/ASR/2024	Late Sh Vijay Parbhakar	19-01-2026	21-01-2026	Partly Allowed
3	ITA No 377/ASR/2025	Gardex India P.Ltd	20-01-2026	21-01-2026	Dismissed


Assistant Registrar